



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.03.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 27.03.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 20 of 2021 & I.A. No. 2843, 2844 of 2021 & 3768 of 2023 Part Heard	Manoj K. Sheth Vs. The Secretary, Competition Commission of India & Anr.	Udian Sharma	Shama Nargis-R1 Manika Brar Anuj Berry Aniket Ghosh Ira Mahasan Shiv Johar-R2
2.	Comp. App. (AT) (Ins) No. 389 of 2018 Part Heard	Anil Kohli, R.P. for Dunar Foods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R-NSE)
3.	Comp. App. (AT) (Ins) No. 1355 of 2023 & I.A. 4815, 4816 of 2023 Part Heard	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr. With	Manoj Kr. Mishra	Goutham Shivshankar Nitu Poddar-R1 Aman Malik-R2
4.	Comp. App. (AT) (Ins) No. 939 of 2024 Part Heard	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr.	Santosh Kumar	Goutham Shivshankar Nitu Poddar Shahan Ulla

5.	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024 Part Heard	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors. With	Sanjeev Sambasivan	Chitranshul A. Sinha Namrata Mohapatra Jaskaran S. Bhatia-R1, R2 & R3 Ridhima SharmaR4 Alok Dhir
6.	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432, 8930 of 2024 Part Heard	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors. With	Dheeraj Nair Amar Gupta	Sumant Batra Neha Naik-R1 Chitranshul A. Sinha Namrata Mohapatra- R2, R3 & R4 Varsha Banerjee Alok Dhir
7.	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024 Part Heard	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors. With	Anuradha Dutt	Varsha Banerjee Udita Singh V.Sahni Ridhima Sharma
8.	Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024 Part Heard	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.	Chitranshul A. Sinha	Vishrutyi Sahni. Ridhima Sharma-R2 Sumant Batra

By order of Hon'ble Chairperson
-Sd/-
Registrar